

Setting up of Cotton Mills in the Country

953. SHRI M. RAGHUMA REDDY : Will the Minister of TEXTILES be pleased to state :

(a) the details of cotton mills in the country, State-wise;

(b) whether it is a fact that mostly cotton mills have been situated far away from the source of raw material with the result that huge sums are spent on the transport of raw material with the result that huge sums are spent on the transport of raw material like cotton etc. thereby making the ultimate product very costly;

(c) whether Government have any plan to set up new cotton mills during 1985-86;

(d) if so, places of their location and how far away will such factories be from the source of raw material; and

(e) whether Government are planning to set up some co-operatives for such mills so that the product is cheap and of a good quality ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN): (a) With the policy of fibre flexibility, it is no longer possible to classify mills according to the fibre used.

(b) The licensing policy of textile mills does not seek to confine their location to cotton producing areas and takes into account all factors including the consumer requirements into view.

(c) No, Sir.

(d) Does not arise.

(e) There is adequate spinning capacity in the country for the anticipated requirements up-to the end of the Seventh Plan and hence the question of setting up new cooperative spinning mills may not normally arise.

[Translation]

Memorandum Regarding Labour Participation in Hindustan Steel Works Construction Limited

954. SHRI SARFARAZ AHMAD : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government have received any memorandum or suggestion from the employees of the Hindustan Steel Works Construction Limited in Bokaro that labour participation should be introduced in this factory and they are prepared for it; and

(b) if so, the decision taken by Government in this regard and the basis on which this decision has been taken ?

THE MINISTER OF STEEL AND MINES (SHRI K.C. PANT): (a) No, Sir.

(b) Does not arise.

Withdrawal of Money by Forged Cheques from Banks in Delhi

955. SHRI SARFARAZ AHMAD : Will the Minister of FINANCE be pleased to state :

(a) the number of cases in which money was withdrawn by forged cheques in Delhi during the last year, bank-wise and the details of the amount withdrawn by the culprits in each case;

(b) whether Government have got these cases investigated;

(c) if so, the number thereof and the number out of them in which bank employees were found involved; and

(d) the number of cases which were not reported by the bank officers to the police despite the knowledge that the payment has been made against forged cheques and action taken against the officers responsible therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d). The Reserve Bank of India has reported